

DIVISION BENCH  
COURT - I

**O-217**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/155(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS PUSHPRATAN VANIJYA PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

Mr. Madhu Jana, Adv. : For RoC  
Mr. G. Zaky, Adv.

**ORDER**

1. Ld. Counsel for RoC, WB present.
2. Ld. Counsel appearing for RoC, WB states that the affidavit of service will be filed with the Registry by tomorrow. Time is allowed.
3. Post this matter on **18/3/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**